

ORDER

Since Ms. Jogindri, Additional Civil Judge (Senior Division)-cum-Sub Divisional Judicial Magistrate at Sub Division, Kharkhoda, and Sh. Vinay Kakran Civil Judge (Junior Division)-cum-Judicial Magistrate First Class, Sonipat, have tested COVID-19 positive on 06.11.2020, therefore, the urgent civil and criminal work of the Court of Ms. Jogindri, Additional Civil Judge (Senior Division)-cum-Sub Divisional Judicial Magistrate at Sub Division, Kharkhoda, for the period from 07.11.2020 to 21.11.2020, shall be attended by the junior Judicial Officer on duty at Sonipat.

Similarly, urgent civil and criminal work of the Court of Sh. Vinay Kakran, Civil Judge (Junior Division)-cum-Judicial Magistrate First Class, Sonipat, shall be attended by the senior Judicial Officer on duty during the aforesaid period.

A copy of this order be uploaded on the official website of this office.

All concerned be informed accordingly.

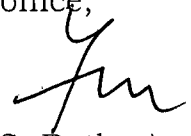


(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 20.11.2020

Endst. No. 8413 / Dated _____ /

Copy forwarded to:-

1. All the Judicial Magistrates posted at Sonipat Headquarter;
2. Ms. Jogindri, Sub Divisional Judicial Magistrate, Kharkhoda;
3. Presidents, Bar Association, Sonipat and Kharkhoda;
4. Superintendent Grade-II (Judicial) of this office;
5. Computer Clerk/System Officer of this office, for information and necessary action.



(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 20.11.2020